

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28493/2026 BLAPL/9684/2026	CHAND ORAM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /136 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000821/2026
2	D-BLAPL/28537/2026 BLAPL/9685/2026	BAIKUNTHA NAIK @ BAIKUNTHA NATH NAIK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /15 /2021 PRESIDING OFFICER, DESIGNATED CO CT/0000028/2023
3	D-BLAPL/27209/2026 BLAPL/9686/2026	DOLAMANI KUMBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	MELCHHAMUNDA /63 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE GR/0000171/2026
4	D-BLAPL/28542/2026 BLAPL/9687/2026	ASHISH KUMAR ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CHANDABALI /296 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000575/2026
5	D-BLAPL/28547/2026 BLAPL/9688/2026	BIRANCHI JENA @ BIRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAPALLI P.S. /93 /2011 J.M.F.C.(III),BHUBANESWAR(Khordha) GR/0000969/2011
6	D-BLAPL/28548/2026 BLAPL/9689/2026	JYOTISH PRASAD VERMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	UDITNAGAR /326 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002651/2026
7	D-BLAPL/27745/2026 BLAPL/9690/2026	PRADEEP SATNAMI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /405 /2026 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000398/2026
8	D-BLAPL/28462/2026 BLAPL/9691/2026	MADANA GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /114 /2024 A.D.J.,UMERKOTE(Nabarangapur) CT/0000070/2025
9	D-BLAPL/28506/2026 BLAPL/9692/2026	SAGUN @ ASUTOSH CHOUDHURY VS STATE OF ODISHA	JULU KHANSAMA VS	BRAHMANITARANG /285 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000909/2026
10	D-BLAPL/27668/2026 BLAPL/9693/2026	SARPESH DAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /62 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000033/2026
11	D-BLAPL/25940/2026 BLAPL/9694/2026	BISWANATH RAJGOND VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /349 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000005/2026

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12	D-BLAPL/27763/2026 BLAPL/9695/2026	ASHUTOSH MAJHI @ ASUTOSH MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PUINTALA /254 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000051/2025
13	D-BLAPL/26838/2026 BLAPL/9696/2026	SEEMA NAIK @ UPADHYAYA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	KISHORENAGAR (ANUGUL) /200 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000017/2025
14	D-BLAPL/28475/2026 BLAPL/9697/2026	AKASH @ ABHIJIT PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /184 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000078/2026
15	D-BLAPL/27693/2026 BLAPL/9698/2026	D.PRASAD RAO @ DANDA PRASAD RAO VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	NIMAKHANDI /176 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000150/2026
16	D-BLAPL/27784/2026 BLAPL/9699/2026	HAULI @ BISWANATH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TANGI (KHURDA) /442 /2024 2ND A.D.J.,KHURDA(Khordha) ST/0000025/2026
17	D-BLAPL/28184/2026 BLAPL/9700/2026	SK. JAFIRUDDIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000011/2026
18	D-BLAPL/28250/2026 BLAPL/9701/2026	SUBRAT MOHANTY VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /21 /2026 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000007/2026
19	D-BLAPL/28478/2026 BLAPL/9702/2026	SADASIBA NAYAK @ SILU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /124 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000077/2026
20	D-BLAPL/28479/2026 BLAPL/9703/2026	BHULESWAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHAJURIPADA /141 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000122/2026
21	D-BLAPL/28480/2026 BLAPL/9704/2026	SUDIPTA SAMANTARAY @ DIPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /184 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000078/2026
22	D-BLAPL/28256/2026 BLAPL/9705/2026	SUBHAM ROUT @ RAUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /407 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000397/2026
23	D-BLAPL/28317/2026	SWAGAT BARDHAN	RAKESH KUMAR DAS	R.UDAYAGIRI /93 /2024

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	BLAPL/9706/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
24	D-BLAPL/28331/2026 BLAPL/9707/2026	ARVIND KUMAR @ ARAVIND KUMAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	Spl/0000061/2024 / 0 SPECIAL JUDGE,BALANGIR(Balangir)
25	D-BLAPL/28383/2026 BLAPL/9708/2026	ARAKHITA NAYAK @ NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	2(A)CC/0000011/2026 ASKA /320 /2026 J.M.F.C.,ASKA(Ganjam)
26	D-BLAPL/28387/2026 BLAPL/9709/2026	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	GR/0000996/2026 JASHIPUR /147 /2025 A.D.J.,KARANJIA(Mayurbhanj)
27	D-BLAPL/28318/2026 BLAPL/9710/2026	GANESH LENKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000012/2025 NAYAGARH SADAR /148 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Ganjam)
28	D-BLAPL/28550/2026 BLAPL/9711/2026	RAKESH KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000724/2026 BHANJANAGAR /857 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam)
29	D-BLAPL/28406/2026 BLAPL/9712/2026	PAPU @ MANOJ KUMAR BHOI VS STATE OF ODISHA	SALAUDDIN KHAN VS	Spl/0000041/2026 GURUDIJHATIA /111 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
30	D-BLAPL/28322/2026 BLAPL/9713/2026	SUSANTA KU. BARALA @ MUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CT/0000399/2026 BEGUNIA P.S. /315 /2026 J.M.F.C.,BEGUNIA(Khordha)
31	D-BLAPL/28415/2026 BLAPL/9714/2026	GAGAN SAMAL@DIPU VS STATE OF ODISHA	SARBESWAR SAHOO VS	GR/0000306/2026 SORO /963 /2025 A.D.J., SORO(Baleshwar)
32	D-BLAPL/28320/2026 BLAPL/9715/2026	SIBA SANKAR KHILLA @ SIBA SANKAR KHILLO @SHANKAR VS STATE OF ODISHA	MANGU NANDY VS	Spl/0000065/2025 ORKEL /104 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
33	D-BLAPL/28433/2026 BLAPL/9716/2026	KAPILA BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TR/0000078/2019 SOHELLA /229 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL(Gajapati)
34	D-BLAPL/28552/2026 BLAPL/9717/2026	KABITA MAJHI VS	SARAT KUMAR JENA VS	GR/0000389/2026 G.R.P.S. (TITILAGARH) /96 /2026 SPECIAL JUDGE, TITILAGARH(Balangir)

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35	D-BLAPL/28446/2026 BLAPL/9718/2026	STATE OF ODISHA JAYARAM PRADHAN VS	DR. ABHAY KANT PATHAK VS	Spl/0000043/2026 TANGI (KHURDA) /576 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khorurda) TR/0000142/2026
36	D-BLAPL/28448/2026 BLAPL/9719/2026	STATE OF ODISHA PAPU @ SUBHENDU PANDA VS	MANAS KUMAR CHAND VS	PIRAHAT P.S /88 /2022 DISTRICT & SESSIONS JUDGE,BHADRAK ST/0000252/2022
37	D-BLAPL/28465/2026 BLAPL/9720/2026	STATE OF ODISHA SURENDRA KHILLO VS	PRASANTA KUMAR SAHOO VS	JEYPORE SADAR /95 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000014/2022
38	D-BLAPL/28495/2026 BLAPL/9721/2026	STATE OF ODISHA BAJIA @ MADHUSUDAN SAMAL VS	SARADA PRASAD DASH VS	CUTTACK SADAR /556 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001211/2026
39	D-BLAPL/28553/2026 BLAPL/9722/2026	STATE OF ODISHA BIKASH SAHOO VS	SURYAKANTA DWIBEDI VS	BHANJANAGAR /857 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000041/2026
40	D-BLAPL/28504/2026 BLAPL/9723/2026	STATE OF ODISHA BIJAY KUMAR KHATEI VS	AKSHAYA KUMAR SUBUDHI VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000103/2026
41	D-BLAPL/28326/2026 BLAPL/9724/2026	STATE OF ODISHA SURESH KUMAR @ SONU VS	MANGU NANDY VS	MUDULIPODA /39 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000084/2026
42	D-BLAPL/28342/2026 BLAPL/9725/2026	STATE OF ODISHA PITAR KHILA @ PITAR KHILLA VS	MANGU NANDY VS	PAPERMETLA P.S. /37 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000053/2026
43	D-BLAPL/27189/2026 BLAPL/9726/2026	STATE OF ODISHA PRAKASH LUHURA VS	SK. ZAFARULLA VS	JHARSUGUDA /429 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001319/2026
44	D-BLAPL/28582/2026 BLAPL/9727/2026	STATE OF ODISHA SATYAJIT BISWAS VS	AMIT SUJAT BISWAL VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000284/2026
45	D-BLAPL/28595/2026 BLAPL/9728/2026	STATE OF ODISHA DINESH BEHERA VS	JAGABANDHU SAHU VS	PAIKMAL /187 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000042/2025

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46	D-BLAPL/28603/2026 BLAPL/9729/2026	PRASANTA BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /274 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000164/2026
47	D-BLAPL/28604/2026 BLAPL/9730/2026	MOSA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /108 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000060/2026
48	D-BLAPL/26806/2026 BLAPL/9731/2026	ASWINI KUMAR @ ASHWANI KUMAR VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /123 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000102/2025
49	D-BLAPL/27204/2026 BLAPL/9732/2026	SUNNY KUMAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /147 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000205/2026
50	D-BLAPL/27850/2026 BLAPL/9733/2026	DAKA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000026/2026
51	D-BLAPL/28526/2026 BLAPL/9734/2026	BIBEK DIGAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	K.NUAGOAN /133 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000181/2026
52	D-BLAPL/27955/2026 BLAPL/9735/2026	LUKESH GOUDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	LAXMISAGAR P.S. /582 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001189/2026
53	D-BLAPL/28532/2026 BLAPL/9736/2026	BALARAM BEHERA @ RAJ BEHERA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	INFOCITY PS /137 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000399/2026
54	D-BLAPL/28530/2026 BLAPL/9737/2026	MANDIRA BUDAYAK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /128 /2020 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000039/2020
55	D-BLAPL/28167/2026 BLAPL/9738/2026	JAYANTA KUMAR BEHERA @ JAYANTA BEHERA @ JAGA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	GOPALPUR /29 /2026 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000122/2026
56	D-BLAPL/23318/2026 BLAPL/9739/2026	SUSHIL @ SUSIL MAHANANDIA VS STATE OF ODISHA	PRAHALLAD SAHU VS	JAGDALPUR /103 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000029/2026
57	D-BLAPL/27415/2026	KARNIEL MAJHI@KARNIAL MAJHI	SOUBHAGYA KUMAR DASH	ADVA /29 /2024

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	BLAPL/9740/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
58	D-BLAPL/28183/2026	APSANA BIBI	RAMESH CHANDRA MAHARANA	Spl/0000028/2024
	BLAPL/9741/2026	VS STATE OF ODISHA	VS	JALESWAR /436 /2026
59	D-BLAPL/27583/2026	TANKADHAR SAHOO	SOUBHAGYA KUMAR DASH	A.D.J.,JALESWAR(Baleshwar)
	BLAPL/9742/2026	VS STATE OF ODISHA	VS	Spl/0000018/2026
60	D-BLAPL/28510/2026	SAPAN NAHAK	PRASANTA KUMAR NANDA	//
	BLAPL/9743/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
61	D-BLAPL/28123/2026	ABHIRAM BARIK	PRATIK NAYAK	Spl/0000007/2026
	BLAPL/9744/2026	VS STATE OF ODISHA	VS	CHATRAPUR /405 /2025
62	D-BLAPL/27922/2026	SANJAY KUMAR JENA	BISHNU PRASAD PRADHAN	A.D.J.,CHATRAPUR(Ganjam)
	BLAPL/9745/2026	VS STATE OF ODISHA	VS	ST/0000243/2025
63	D-BLAPL/28565/2026	SHYAMLAL PRADHAN	SANKET TRIVEDY	TUMUSINGA /177 /2026
	BLAPL/9746/2026	VS STATE OF ODISHA	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal)
64	D-CMAPL/24691/2026	AMAR NATH DAS	HEMANTA KUMAR TRIPATHY	CT/0000182/2026
	CMAPL/129/2026	VS STATE OF ODISHA	VS	PUINTALA /221 /2026
65	D-CMAPL/42948/2026	PRAFULLA KUMAR PRADHAN	ABHIMANYU PARIDA	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir)
	CMAPL/130/2026	VS STATE OF ODISHA	VS	GR/0001223/2026
66	D-CMAPL/40156/2026	JANAKI MOHANTA	MAHESWAR MOHANTY	PUINTALA /218 /2025
	CMAPL/131/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir)
67	D-CMP/42622/2026	LAKHANLAL AGRAWAL @ LAKHMANIA	SUDEEP KUMAR SARANGI	GR/0001260/2025
	CMP/1617/2026	VS MAHAVIR AGRAWAL	VS	//
68	D-CMP/43414/2026	BISWAMBAR BEHERA	MAMATA MISHRA	()
	CMP/1618/2026	VS	VS	//

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69	D-CMP/43715/2026 CMP/1619/2026	SOBHARANI BARIK KANAN NAIK VS STATE OF ODISHA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	CS/0000248/2022 // DISTRICT & SESIONS JUDGE,BARIPADA Fao/0000021/2026
70	D-CMP/43932/2026 CMP/1620/2026	JUGAL KISHORE SOREN VS SIBA PRASAD BEHERA	NIRANJAN LENKA VS	// A.D.J.,UDALA(Mayurbhanj) Fao/0000016/2020
71	D-CMP/43403/2026 CMP/1621/2026	VISHAL AGRAWAL VS PURNIMA AGARWAL	DR. SIMANCHALLA RANJIT VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CMA/0000003/2023
72	D-CMP/43880/2026 CMP/1622/2026	M/S. J.K AGARWALA VS UNION OF INDIA	SIDHANT DWIBEDI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) Arbp/0000095/2024
73	D-CMP/43259/2026 CMP/1623/2026	DEBASIS@DEBASISH RATH VS SANDHYARANI BARAL	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR EC/0000058/2017
74	D-CMP/43696/2026 CMP/1624/2026	SANDHYARANI DAS VS MINATI JENA @ PATRA	AMIT PRASAD BOSE VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) EC/0000045/2023
75	D-CMP/42112/2026 CMP/1625/2026	SAILABALA SWAIN VS SRINIBAS SWAIN	PITAMBAR BEHERA VS	// CIVIL JUDGE SENIOR DIVISION,RANPUR CMA/0000012/2022
76	D-CMP/43615/2026 CMP/1626/2026	SUKANTA BHATTA VS MADHUSMITA PRUSTY	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (JD),PURI(Puri) TS/0000406/1988
77	D-CMP/37308/2026 CMP/1627/2026	SASMITA MOHARANA VS AMBUDATTA PATRA	BUDHIRAM DAS VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) CS/0000249/2022
78	D-CMP/42423/2026 CMP/1628/2026	SUJATA DAS VS THE UNION OF INDIA	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000370/2026
79	D-CMP/44566/2026 CMP/1629/2026	PINKY PRADHAN VS MAA CHARCHIKA COLD STORAGE PRIVATE LIMITED, KATAKA	SIDHARTH MISHRA VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000449/2019

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80	D-CMP/43388/2026 CMP/1630/2026	PRASANTA KUMAR OJHA VS PABITRA BHOI	AMIT PRASAD BOSE VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur CS/0000188/2020
81	D-CONTC/44231/2026 CONTC/6530/2026	BISHNU CHARAN SUTAR VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //
82	D-CONTC/44279/2026 CONTC/6531/2026	BHAGIRATHI DWIBEDY VS DEBASISH SINGH, SPECIAL LAND ACQUISITION OFFICER, ZONE-(I), RENGALIDAM PROJECT, DEOGARH	ADV. VS	// 0 //
83	D-CONTC/44282/2026 CONTC/6532/2026	SUSMITA KUMARI PATRA VS KABINDRA KUMAR SAHOO,COLLECTOR AND DIST.MAGISTRATE,DEOGARH	ADV. VS	// 0 //
84	D-CONTC/44316/2026 CONTC/6533/2026	ABAKASHA NAYAK VS NITYANANDA BARIK, DISTRICT EDUCATION OFFICER, KATAKA	ADV VS	// 0 //
85	D-CONTC/44318/2026 CONTC/6534/2026	BALARAM HARIPAL VS GIRISH S.N., IAS	ADV. VS	// 0 //
86	D-CONTC/44323/2026 CONTC/6535/2026	HARIS CHANDRA ROUT VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //
87	D-CONTC/44324/2026 CONTC/6536/2026	DILLIP KUMAR PRADHAN VS DR.LAXMIDHAR BEHERA, CHIEF DISTRICT VETERINARY OFFICER, KORAPUT	ADV. VS	// 0 //
88	D-CONTC/44378/2026 CONTC/6537/2026	DILIP KUMAR PRADHAN VS DR.LAXMIDHAR BEHERA, CHIEF DISTRICT VETERINARY OFFICER, KORAPUT	ADV. VS	// 0 //
89	D-CONTC/44383/2026 CONTC/6538/2026	SARMISTHA KUMARI MISHRA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY TO GOVT., DEPT. OF HIGHER EDUCATION, KHORDHA	ADV. VS	// 0 //
90	D-CONTC/44632/2026 CONTC/6539/2026	BHUBANESWAR ROUT VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0 //
91	D-CONTC/44639/2026	ANAM CHARAN SENAPATI	ADV	//

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	CONTC/6540/2026	VS BALAMUKUNDA BHUYAN DIRECTOR ELEMENTARY EDUCATION,ODISHA	VS	0 //
92	D-CONTC/44642/2026 CONTC/6541/2026	SUDARSAN SUTAR VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0 //
93	D-CONTC/44643/2026 CONTC/6542/2026	ANAMA CHARAN MAJHI VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0 //
94	D-CONTC/44543/2026 CONTC/6543/2026	RABI NARAYAN SAHU VS SHUBHA SARMA, IAS	HARIPAD MOHANTY VS	// 0 //
95	D-CONTC/44430/2026 CONTC/6544/2026	NIRMAL CHANDRA SWAIN VS MANAS CHANDRA SWAIN, TAHASILDAR, KHURDA	CHANDAN SAMANTARAY VS	// 0 //
96	D-CONTC/29392/2026 CONTC/6545/2026	NIRAKAR SAMAL VS SOURAV CHAKRABARTY, EXECUTIVE OFFICER, BHADRAK MUNICIPALITY	ADV VS	// 0 //
97	D-CONTC/40754/2026 CONTC/6546/2026	BHARAT CHANDRA SAHOO VS SACHIN RAMCHANDRA JADHAV, COMMISSIONER CUM SECRETARY, DEPT. OF AGRICULTURE, KHURDA	ADV. VS	// 0 //
98	D-CONTC/42894/2026 CONTC/6547/2026	PRAMOD KUMAR NATH VS JAYDEEP PANDA, ADDL. CHIEF ENGINEER, RUSUKULIYA BAHUDA VANSADHARA AND NAGAVALI BASIN, GANJAM	PRAVAT RANJAN DASH VS	// 0 //
99	D-CONTC/44933/2026 CONTC/6548/2026	SANJAY KUMAR DAS VS UMAKANTA SAHU, INSPECTOR IN CHARGE, MANGALABAG POLICE STATION	ADV. VS	// 0 //
100	D-CRLA/22748/2026 CRLA/887/2026	PADU @ PADMAN AMANATYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /136 /2021 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000089/2021
101	D-CRLA/23839/2026 CRLA/888/2026	SASHIBHUSAN BAG VS STATE OF ODISHA	SWETA DASH VS	DHAMA /110 /2022 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000009/2023
102	D-CRLA/26192/2026 CRLA/889/2026	MINA NAIK VS	SUCHIT KUMAR NAYAK VS	DORAGUDA PS /2 /2022 A.D.J.,RAYAGADA(Rayagada)

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103	D-CRLA/28197/2026 CRLA/890/2026	STATE OF ODISHA MALAYA KUMAR BEHURA VS	DEEPAK KUMAR SAHOO VS	CT/0000015/2023 MAHAKALPARA /221 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA
104	D-CRLA/26151/2026 CRLA/891/2026	STATE OF ODISHA MADHU@CHITTA RANJAN SAHOO VS	HIMANSHU SEKHAR PANIGRAHI VS	Spl/0000088/2024 SPL.TASK FORCE /11 /2023 2ND A.D.J,KHURDA(Khordha)
105	D-CRLA/26751/2026 CRLA/892/2026	STATE OF ODISHA SAKIR SEKH VS	SUDHANSU SEKHAR DASH VS	TR/0000283/2023 / /0 2ND A.D.J.,CUTTACK(Cuttack)
106	D-CRLA/27211/2026 CRLA/893/2026	STATE OF ODISHA BAKA@UMESWAR SINGH VS	SURESH KUMAR JENA VS	2(A)CC/0000153/2023 BAISINGA /45 /2021 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur)
107	D-CRLA/25608/2026 CRLA/894/2026	STATE OF ODISHA RAJA @ RAJESH BARIK VS	SAPAN KUMAR LENKA VS	Spl/0000023/2021 KUJANGA /494 /2023 SPECIAL JUDGE(POCSO), JAGATSINGH
108	D-CRLLP/22392/2026 CRLLP/60/2026	STATE OF ODISHA STATE OF ODISHA VS	PRADIPTA SATAPATHY,A.S.C. VS	Spl/0000084/2023 RAYAGADA G.R.P. /14 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada)
109	D-CRLLP/22393/2026 CRLLP/61/2026	PRAMILA DEVI STATE OF ODISHA VS	AUROVINDA MOHANTY, A.S.C. VS	TR/0000010/2024 RAYAGADA G.R.P. /40 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada)
110	D-CRLLP/22952/2026 CRLLP/62/2026	SIBA PRASAD PANGI STATE OF ODISHA VS	JATESWAR NAYAK , A.G.A VS	TR/0000047/2023 PIPLI /108 /2017 ASST.SESSION JUDGE,PIPLI(Puri)
111	D-CRLLP/22220/2026 CRLLP/63/2026	BISHNU DALEI@ DALAI@NANDA STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A. VS	ST/0000002/2023 BOUDH /175 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(
112	D-CRLLP/27641/2026 CRLLP/64/2026	KANHU PRADHAN STATE OF ODISHA VS	PARTHA SARATHI NAYAK , A.G.A VS	ST/0000032/2024 K.NUAGAON /211 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR
113	D-CRLLP/23835/2026 CRLLP/65/2026	RAMA KRUSHNA MISHRA STATE OF ODISHA VS S.DIBAN REDDY	PARTHA SARATHI NAYAK , A.G.A VS	ST/0000316/2023 DIGAPAHANDI /219 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR

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114	D-CRLLP/24520/2026 CRLLP/66/2026	STATE OF ODISHA VS SASI SWAIN	PARTHA SARATHI NAYAK, A.G.A VS	KODALA /75 /2013 A.D.J.,KHALLIKOTE(Ganjam) ST/0000052/2014
115	D-CRLLP/28629/2026 CRLLP/67/2026	GIRISH CHANDRA ROUL VS DEBASISH PATTNAYAK	ANJAN KUMAR BISWAL VS	// S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
116	D-CRLLP/28630/2026 CRLLP/68/2026	SIRISH CHANDRA ROUL VS DEBASISH PATTNAYAK	ANJAN KUMAR BISWAL VS	// S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
117	D-CRLMA/27994/2026 CRLMA/108/2026	ESCAR HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	HATIBARI /167 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000046/2026
118	D-CRLMC/26682/2026 CRLMC/3446/2026	AMARA@AMAR PARIDA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /208 /2019 A.D.J.,ODAGAON(Nayagarh) ST/0000006/2025
119	D-CRLMC/26693/2026 CRLMC/3447/2026	SIMANCHAL NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	GRAM GANJAM /264 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
120	D-CRLMC/23538/2026 CRLMC/3448/2026	PABITRA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0001422/2024 POLASARA PS /207 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000207/2025
121	D-CRLMC/22090/2026 CRLMC/3449/2026	CHINTU@ASHES SETHI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /516 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(Koraput) Spl/0000070/2023
122	D-CRLMC/26330/2026 CRLMC/3450/2026	SMRUTI@SMRUTIRANJAN BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /210 /2016 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000053/2016
123	D-CRLMC/26306/2026 CRLMC/3451/2026	T. SATISH KUMAR PATRO VS ANANGI SWARNALAT PATRA	UMA CHARAN MISHRA VS	// 0 DISTRICT & SESSIONS JUDGE,BERHAMPUR
124	D-CRLMC/26744/2026 CRLMC/3452/2026	RAJENDRA DAS VS STATE OF ODISHA	DEBRATA DAS VS	CRREV/0000001/2026 JALESWAR /398 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000490/2026
125	D-CRLMC/26355/2026	KESHAB BHOI	SAMARENDRA BAHADUR	HEMGIR /66 /2018

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	CRLMC/3453/2026	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE(WC),SUNDAR
126	D-CRLMC/27739/2026 CRLMC/3454/2026	BHUBANESWAR MEHER@SHYAM VS STATE OF ODISHA	SASWATA PATNAIK VS	ST/0000003/2019 SONEPUR /342 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000022/2024
127	D-CRLMC/26359/2026 CRLMC/3455/2026	CHAGALA@PRATAP MALLIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BINJHARPUR /132 /2008 S.D.J.M.,JAJPUR(Jajapur) GR/0000592/2008
128	D-CRLMC/23701/2026 CRLMC/3456/2026	MANASA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /364 /2024 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000591/2025
129	D-CRLMC/28341/2026 CRLMC/3457/2026	SURAJ KUMAR @ SURAJ KUMAR GOUDA VS STATE OF ODISHA	SULOCHANA PATRO VS	CHOUDWAR /559 /2023 J.M.F.C.,TANGI(Cuttack) GR/0000934/2023
130	D-CRLMC/28570/2026 CRLMC/3458/2026	PABITRA SAHOO VS SUCHITRABALA BARAL	SAMVIT MOHANTY VS	/ /0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000102/2021
131	D-CRLMC/28404/2026 CRLMC/3459/2026	AMIT KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	MANCHESWAR P.S. /289 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0005303/2021
132	D-CRLMC/27997/2026 CRLMC/3460/2026	ANKITA MAHAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /350 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000393/2025
133	D-CRLMC/28486/2026 CRLMC/3461/2026	INDRAMANI SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	PALLAHARA /233 /2026 () //
134	D-CRLMC/28555/2026 CRLMC/3462/2026	PRASANTA KUMAR BESRA VS MANOJ KUMAR SEJPODA	PRAVAT KUMAR MUDULI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May ICC/0000058/2023
135	D-CRLMC/25779/2026 CRLMC/3463/2026	RIMMI SINGH KAUR BHAGAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	/ /0 J.M.F.C.,(R),ROURKELA(Sundargarh) ICC/0000005/2025
136	D-CRLMC/28763/2026 CRLMC/3464/2026	SK. REHAN @ TIPU VS	SMRUTI RANJAN ROUT VS	DARGHA BAZAR /133 /2020 DISTRICT & SESSIONS JUDGE,CUTTAC

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137	D-CRLMC/26040/2026 CRLMC/3465/2026	STATE OF ODISHA SASMITA SAHOO VS	SAPAN KUMAR LENKA VS	ST/0000337/2024 MANGALPUR /161 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001479/2025
138	D-CRLMC/26536/2026 CRLMC/3466/2026	STATE OF ODISHA SANATAN NAYAK VS	SUKANTA KUMAR NAYAK VS	BHADRAK TOWN /69 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0000316/2024
139	D-CRLMC/28086/2026 CRLMC/3467/2026	STATE OF ODISHA MANJU DEVI TRADING CO., KHURDA VS	ARIJEET MISHRA VS	/ /0 J.M.F.C.,BHUBAN(Dhenkanal) ICC/0000007/2020
140	D-CRLMC/28508/2026 CRLMC/3468/2026	MAA TARINI TRADERS, DHENKANAL NARESH HARIJAN VS	ARIJEET MISHRA VS	JEYPORE SADAR /364 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001229/2023
141	D-CRLMC/28440/2026 CRLMC/3469/2026	STATE OF ODISHA JYOTI SANKAR PANDA VS	JAYANTA KUMAR PADHI VS	/ / J.M.F.C.,ROURKELA(Sundargarh) ICC/0000301/2023
142	D-CRLMC/28545/2026 CRLMC/3470/2026	STATE OF ODISHA DIPTY RANJAN PRADHAN@DIPTI VS	BIJAY KUMAR ROUT VS	BARIPADA TOWN /575 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001046/2025
143	D-CRLMC/27356/2026 CRLMC/3471/2026	STATE OF ODISHA KESHAB CHANDRA MAJHI VS	SOUMYA RANJAN DAS VS	UDITNAGAR /2 /2025 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000020/2025
144	D-CRLMC/28573/2026 CRLMC/3472/2026	STATE OF ODISHA MAMALI DAS VS	JAYADEBA BEHERA VS	CHANDABALI /309 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000098/2025
145	D-CRLMC/27465/2026 CRLMC/3473/2026	STATE OF ODISHA JAGA @ JAGANNATH PATRA VS	PRITAM KUMAR MALLICK VS	SORO /598 /2026 J.M.F.C.,SORO(Baleshwar) CT/0001182/2026
146	D-CRLMC/28844/2026 CRLMC/3474/2026	STATE OF ODISHA RAMESH CHANDRA NAHAK VS	RABINDRA KUMAR PATTANAIK VS	SEA BEACH /41 /2004 J.M.F.C.,PURI(Puri) GR/0000289/2004
147	D-CRLMC/28170/2026 CRLMC/3475/2026	STATE OF ODISHA AJAYA BHOI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /11 /2007 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000272/2009

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148	D-CRLMP/27660/2026 CRLMP/1544/2026	INFORMANT VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	MARINE PS AT JAMBO /109 /2026 () //
149	D-CRLMP/28388/2026 CRLMP/1545/2026	PUSPALATA SETHI @ SAMANTARAY VS COLLECTOR CUM DISTRICT MAGISTRATE, KHURDHA	SARAT CHANDRA MEKAP VS	/ /0 () //
150	D-CRLMP/28655/2026 CRLMP/1546/2026	PARBATI BHUYAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHILA P.S. BUXIBAZAR /85 /2025 () //
151	D-CRLMP/28132/2026 CRLMP/1547/2026	KRUSHNA CHANDRA SATAPATHY VS STATE OF ODISHA	BHARAT JALLI VS	HIRAKUD /29 /2019 () //
152	D-CRLMP/27430/2026 CRLMP/1548/2026	TAPAS RANJAN DHALASAMANT VS SANGEETA PRADHAN	PRAVASHA PUJAREE PARIDA VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000035/2024
153	D-CRLMP/26474/2026 CRLMP/1549/2026	ABHISHEK PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
154	D-CRLMP/26743/2026 CRLMP/1550/2026	SAMARENDRA ROUT VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	/ /0 () //
155	D-CRLMP/28744/2026 CRLMP/1551/2026	DR. NATABAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	BADAMBADI /400 /2026 () //
156	D-CRLMP/28721/2026 CRLMP/1552/2026	GANDHI INSTITUTE OF ENGINEERING AND TECHNOLOGY UNIVERSITY, RAYAGADA VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	GUNUPUR /43 /2026 () //
157	D-CRLMP/28631/2026 CRLMP/1553/2026	KIRAN CHANDRA NAIK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	ASTARANGA /188 /2024 () //
158	D-CRLMP/26823/2026 CRLMP/1554/2026	SK. MURSHID VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KENDRAPARA /213 /2026 () //
159	D-CRLMP/27979/2026	BISWAJIT PATTANAIK	MANAS KUMAR CHAND	TALABANIA /235 /2026

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	CRLMP/1555/2026	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/28319/2026 CRLMP/1556/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	BHUBANESWAR VIGILANCE /6 /2018 () //
161	D-CRLMP/27898/2026 CRLMP/1557/2026	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
162	D-CRLMP/28282/2026 CRLMP/1558/2026	SUBHASINI CHOUDHURI @ CHOUDHURY VS STATE OF ODISHA	KULDEEP MOHANTY VS	JHIRPANI P.S. /150 /2026 () //
163	D-CRLREV/25899/2026 CRLREV/715/2026	PANKAJ BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TOMANDO /257 /2024 SPECIAL JUDGE, (C.B.I.-II),BHUBANESV CRA/0000087/2025
164	D-CRLREV/27321/2026 CRLREV/716/2026	RAKESH @ KHIRASINDHU SUNA VS STATE OF ODISHA	SOUMYAJEET PRADHAN VS	PATNAGARH /187 /2026 1ST A.D.J.-CUM-PO,CHILDRENS COURT CRA/0000023/2026
165	D-CRLREV/28455/2026 CRLREV/717/2026	ANJALI SAHU@PADMINI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MUDANPUR RAMPUR /217 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CMC/0000046/2026
166	D-CRLREV/28200/2026 CRLREV/718/2026	SUDHIR KUMAR PANDA VS MANJULATA PANDA	JYOTI PATNAIK VS	/ /0 A.D.J.,SALIPUR(Cuttack) CRA/0000003/2025
167	D-CRP/41666/2026 CRP/48/2026	SUSHANTA KUMAR SAHOO VS KUMARI GARNAYAK	NARASINGHA CHARAN MOHANTY VS	// ADDL.CIVIL JUDGE(SD),TALCHER(Anup CS/0000200/2021
168	D-EXP/41833/2026 EXP/140/2026	AMULYA KUMAR RAUL VS DR. N. THIRUMALA NAIK, IAS, COMMNR-CUM-SECY., S AND ME DEPT., ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
169	D-EXP/40826/2026 EXP/141/2026	MANAS KUMAR BHUJABAL VS TAHASILDAR, BHUBANESWAR	LAMBIT SENAPATI VS	// () //
170	D-EXP/44569/2026 EXP/142/2026	BHUMINANDINI MEHER VS	SATYAJIT BEHERA VS	// ()

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171	D-FAO/44160/2026 FAO/972/2026	DR. N. THIRUMAL NAIK, IAS PUSPANJALI SAHOO VS STATE OF ODISHA	ARPIT SIKDAR VS	// // PRESIDING OFFICER, DESIGNATED CO IA/0000006/2016
172	D-FAO/44354/2026 FAO/973/2026	BHARATI AXA GENERAL INSURANCE CO. LTD.,MUMBAI VS PADMABATI@SUTOLA PUTE	SOMNATH ROY VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000033/2019
173	D-FAO/44715/2026 FAO/974/2026	KRUSHNA CHARAN PANIGRAHY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000311/2018
174	D-FAO/42236/2026 FAO/975/2026	DILLIP KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000454/2016
175	D-FAO/44882/2026 FAO/976/2026	MINAKSHI DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000521/2014
176	D-GUAP/43435/2026 GUAP/12/2026	PUJARANI GHADEI VS DURGA PRASANNA GHADEI	SAMIR KUMAR MISHRA (SR.ADV.) VS	// JUDGE FAMILY COURT, BARIPADA(Ma CMA/0000024/2025
177	D-JCRLA/28868/2026 JCRLA/246/2026	DERU MAJHI VS STATE OF ODISHA	ADV. VS	THUAMUL RAMPUR /105 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000181/2023
178	D-JCRLA/28872/2026 JCRLA/247/2026	RAJENDRA JENA@RAJU VS STATE OF ODISHA	ADV. VS	BERHAMPUR SADAR /276 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000489/2024
179	D-JCRLA/28874/2026 JCRLA/248/2026	KUMAR DILIP VS STATE OF ODISHA	ADV. VS	NCB BHUBANESWAR /5 /2023 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000300/2023
180	D-JCRLA/28878/2026 JCRLA/249/2026	RAKESH@KRUSHNA KISHAN VS STATE OF ODISHA	ADV. VS	BONAI /97 /2019 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000078/2019
181	D-JCRLA/28883/2026 JCRLA/250/2026	BISHU GOCHHAYAT VS STATE OF ODISHA	ADV. VS	BANARAPAL /183 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000458/2025

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182	D-LAA/41578/2026 LAA/161/2026	LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW BG RAIL LINE VS ARAKSHITA NAIK	DEBASISH PATNAIK, AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000058/2024
183	D-LAA/42911/2026 LAA/162/2026	JYOTSHNARANI SETHI@SETHY VS STATE OF ODISHA	SUDHIR CHANDRA MOHANTY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr LA/0000048/2006
184	D-MACA/44583/2026 MACA/925/2026	CHITTARANJAN GUMANSINGH VS VIJAYALAXMI PRIVATE LIMITED,JHARSUGUDA	DEBASISH PATNAIK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000096/2021
185	D-MACA/44581/2026 MACA/926/2026	PRAMODINI PARIDA VS BIJAY KUMAR CHHOTARAY	DEBASISH PATNAIK VS	// 6TH M.A.C.T.,KHURDA(Khordha) Mac/0000027/2023
186	D-RPFAM/44289/2026 RPFAM/257/2026	RANJITA RANA VS SURYANARAYAN RANA	PRAMOD KUMAR MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000146/2021
187	D-RVWPET/44557/2026 RVWPET/216/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
188	D-RVWPET/44556/2026 RVWPET/217/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
189	D-WA/41947/2026 WA/1302/2026	STATE OF ODISHA VS KHATU DALAI	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
190	D-WA/43358/2026 WA/1303/2026	STATE OF ODISHA VS KISHOR CHANDRA SAMANTRAY	SURYA NARAYAN PATNAIK,AGA VS	// 0 //
191	D-WA/37043/2026 WA/1304/2026	MANAGING DIRECTOR, ODISHA KNOWLEDGE CORPORATION LTD.,BHUBANESWAR VS RAHUL MAHAPATRA	PRANAB KUMAR GHOSH VS	// 0 //
192	D-WA/39130/2026 WA/1305/2026	STATE OF ODISHA VS BASANTA KUMAR BAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
193	D-WP(C)/41767/2026	SUNIL KUMAR SAHU	NIRANJAN PANDA	//

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	WP(C)/30765/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/42286/2026	ABHISHEK PANI	SANJAY KUMAR PATRA	//
	WP(C)/30766/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/42293/2026	AMAN KUMAR PRADHAN	SANJAY KUMAR PATRA	//
	WP(C)/30767/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/42353/2026	ANTARYAMI PANDA	ASHOK DAS	//
	WP(C)/30768/2026	VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	VS	0 //
197	D-WP(C)/42517/2026	J NARATHI DAS	ACHYUTANANDA PATTANAIAK	//
	WP(C)/30769/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/42764/2026	JATINDRA KUMAR DAS	SHASHI BHUSAN JENA	//
	WP(C)/30770/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/42882/2026	KU BRAJASHREE SAHOO	PRAVAT KUMAR NAYAK	//
	WP(C)/30771/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/43591/2026	RAMANI RANJAN DASH	MANAS PATI	//
	WP(C)/30772/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/42922/2026	DAMU @ JANA AYAL	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/30773/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/44077/2026	BANDANA PRADHAN	RAMDAS ACHARY	//
	WP(C)/30774/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/42924/2026	SURENDRA OYAL	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/30775/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/42977/2026	TRILOCHAN BISWAL	SRITAM KUMAR NAYAK	//
	WP(C)/30776/2026	VS	VS	0

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205	D-WP(C)/37209/2026 WP(C)/30777/2026	STATE OF ODISHA BASANTA KUMAR ARKA VS	ASHUTOSH KUANR VS	// // 0
206	D-WP(C)/43872/2026 WP(C)/30778/2026	STATE OF ODISHA ANANDMASI XAXA VS	ASHOK KUMAR SARANGI VS	// // 0
207	D-WP(C)/41925/2026 WP(C)/30779/2026	UNION OF INDIA NIROLA NAYAK VS	LAXMAN PRADHAN VS	// // 0
208	D-WP(C)/37214/2026 WP(C)/30780/2026	STATE OF ODISHA DEBARAJ BEHERA VS	ASHUTOSH KUANR VS	// // 0
209	D-WP(C)/38151/2026 WP(C)/30781/2026	STATE OF ODISHA FRANKLIN INSTITUTE OF MEDICAL SCIENCE, BHUBANESWAR VS	SUBHANKAR ROUT VS	// // 0
210	D-WP(C)/42152/2026 WP(C)/30782/2026	STATE OF ODISHA RAMESH CHANDRA BISHI VS	LALATENDU SAMAL VS	// // 0
211	D-WP(C)/39048/2026 WP(C)/30783/2026	STATE OF ODISHA SRINIBAS MALLICK VS	SUDEEP KUMAR SARANGI VS	// // 0
212	D-WP(C)/44368/2026 WP(C)/30784/2026	DISTRICT JUDGE, KHURDA MANOJ KUMAR GOUDA VS	TRILOCHAN BARIK VS	// // 0
213	D-WP(C)/41412/2026 WP(C)/30785/2026	STATE OF ODISHA CHANDRAKANTI PANDA VS	SAMEER KUMAR DAS VS	// // 0
214	D-WP(C)/42675/2026 WP(C)/30786/2026	STATE OF ODISHA HEMANTA NAIK VS	HRUDANANDA MOHAPATRA VS	// // 0
215	D-WP(C)/41752/2026 WP(C)/30787/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR GUPTESWAR SABAR VS	SRINIBASH SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/42574/2026 WP(C)/30788/2026	TULAMANI NAG VS STATE OF ODISHA	ASHOK KUMAR SETHI VS	// 0 //
217	D-WP(C)/44613/2026 WP(C)/30789/2026	BHOLANATH KHALKO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
218	D-WP(C)/40032/2026 WP(C)/30790/2026	SURAJ KUMAR TRIPATHY VS GOVT. OF INDIA, MINISTRY OF CORPORATE AFFAIRS (MCA), CENTRAL REGISTRATION CENTER, GURGAON	GHANASHYAM DASH VS	// 0 //
219	D-WP(C)/43636/2026 WP(C)/30791/2026	SUNITA PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
220	D-WP(C)/44615/2026 WP(C)/30792/2026	BASANTA BHUE @ BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
221	D-WP(C)/42759/2026 WP(C)/30793/2026	BIPIN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
222	D-WP(C)/43710/2026 WP(C)/30794/2026	KRUPAJAL ENGINEERING COLLEGE, BHUBANESWAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
223	D-WP(C)/41857/2026 WP(C)/30795/2026	RATNAKAR JENA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
224	D-WP(C)/43421/2026 WP(C)/30796/2026	SANJAY KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
225	D-WP(C)/43801/2026 WP(C)/30797/2026	DINESH MISHRA VS STATE OF ODISHA	STHITI DAS VS	// 0 //
226	D-WP(C)/43042/2026 WP(C)/30798/2026	MANJULATA PARIHARI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
227	D-WP(C)/41091/2026	BENUDHAR JENA	SUKANTA KUMAR MISHRA	//

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	WP(C)/30799/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/43808/2026	DEBARCHAN BHATTA	STHITI DAS	//
	WP(C)/30800/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/41870/2026	SURESH KUMAR SAHU	JAYASHREE BISWAL	//
	WP(C)/30801/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/41092/2026	RAMASHANKAR GIRI	SUKANTA KUMAR MISHRA	//
	WP(C)/30802/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/44477/2026	RASHMI RANJAN SAHOO	BHABANI PRASAD MOHANTY	//
	WP(C)/30803/2026	VS THE ASST.COMMISSIONER OF STATE TAX, DHENKANAL	VS	0 //
232	D-WP(C)/44317/2026	JAYANTA KUMAR PRADHAN	LALATENDU SAMAL	//
	WP(C)/30804/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/42663/2026	PABITRA MOHAN HARIJAN	RAMANATH ACHARYA	//
	WP(C)/30805/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/44227/2026	RATNAKAR MAHANTA	SIBA PRASAD SWAIN	//
	WP(C)/30806/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/44612/2026	KRUSHNA ROHIDAS	PABITRA KUMAR NAYAK	//
	WP(C)/30807/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/44228/2026	CHITTARANJAN ROUT	SIBA PRASAD SWAIN	//
	WP(C)/30808/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/42782/2026	LALIT SAHOO	SADASIVA PATRA (1)	//
	WP(C)/30809/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/43671/2026	GYANA RANJAN MALLICK	BRAJA MOHAN SARANGI	//
	WP(C)/30810/2026	VS	VS	0

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239	D-WP(C)/43452/2026 WP(C)/30811/2026	STATE OF ODISHA ARUN KUMAR PARIDA VS GITANJALI TARAI	BIKASH KUMAR ROUTRAY VS	// // 0 //
240	D-WP(C)/44393/2026 WP(C)/30812/2026	MAKARDHWAJA MAJHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
241	D-WP(C)/43034/2026 WP(C)/30813/2026	GAJINDRA ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
242	D-WP(C)/41313/2026 WP(C)/30814/2026	SMRUTIRANJAN PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
243	D-WP(C)/44476/2026 WP(C)/30815/2026	BIJAY PATTANAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
244	D-WP(C)/43919/2026 WP(C)/30816/2026	BIPRA CHARAN PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
245	D-WP(C)/32860/2026 WP(C)/30817/2026	SAYED MOHAMMAD ISHAQUE @ BISMILLA KHAN @ SAYED MOHAMMAD ISHAN VS COLLECTOR AND D.M.ANGUL	ANIRUDHA DAS VS	// 0 //
246	D-WP(C)/41537/2026 WP(C)/30818/2026	ARBIND TUTY VS UNION OF INDIA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
247	D-WP(C)/44000/2026 WP(C)/30819/2026	RITA MISHRA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
248	D-WP(C)/42330/2026 WP(C)/30820/2026	BHAGIRATHI ROUT VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
249	D-WP(C)/41896/2026 WP(C)/30821/2026	SANKARSAN SETHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //

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250	D-WP(C)/44996/2026 WP(C)/30822/2026	PRAPHULLA KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
251	D-WP(C)/42510/2026 WP(C)/30823/2026	HARAMOHAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
252	D-WP(C)/28419/2026 WP(C)/30824/2026	RABINDRA KUMAR SAHU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
253	D-WP(C)/44623/2026 WP(C)/30825/2026	PADAMPUR PUBLIC SCHOOL, PADAMPUR, BARAGARH VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
254	D-WP(C)/44072/2026 WP(C)/30826/2026	BASANTI MOHANTY VS STATE OF ODISHA	OM SWARUP VS	// 0 //
255	D-WP(C)/44670/2026 WP(C)/30827/2026	RATNAKAR DEHURI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
256	D-WP(C)/44003/2026 WP(C)/30828/2026	ALL ODISHA GOVERNMENT ITI PART TIME GUEST INSTRUCTOR ASSOCIATION VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
257	D-WP(C)/44596/2026 WP(C)/30829/2026	PRABHUPADARBINDA SWAIN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
258	D-WP(C)/42961/2026 WP(C)/30830/2026	SABITA SAHU VS THE REGIONAL MANAGER , RBI, BHUBANESWAR	ARUN KUMAR BEHERA VS	// 0 //
259	D-WP(C)/44711/2026 WP(C)/30831/2026	SUBAS CHANDRA SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
260	D-WP(C)/43894/2026 WP(C)/30832/2026	LAXMIDHAR SUBUDHI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/44035/2026	P(PILLIK) GANGADHAR REDDY	PRASANTA KUMAR NANDA	//

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	WP(C)/30833/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/44805/2026	MAHENDRA SEN	APARESH BHOI	//
	WP(C)/30834/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/44181/2026	LAXMINARAYAN SAHA	SUNIL MISHRA	//
	WP(C)/30835/2026	VS UNION OF INDIA	VS	0 //
264	D-WP(C)/44292/2026	MANOJ KUMAR PARIDA	KUNAL KUMAR SWAIN	//
	WP(C)/30836/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/44073/2026	SHALINI MOHANTY	OM SWARUP	//
	WP(C)/30837/2026	VS ROSHAN PATNAIK	VS	0 //
266	D-WP(C)/42573/2026	GUPTESWAR MAHILA SANGHA, GANJAM	ABINASH SWAIN	//
	WP(C)/30838/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/44203/2026	JOGESH CHANDRA SAHU	DEEPAJ SAHU	//
	WP(C)/30839/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/44161/2026	BIPRAJIT NAYAK	SASWATI MOHAPATRA	//
	WP(C)/30840/2026	VS POWER GRID CORPORATION OF INDIA LTD.,BHUBANESWAR	VS	0 //
269	D-WP(C)/43252/2026	PRADEEP KUMAR DHINDA	PADMANAVA JENA	//
	WP(C)/30841/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/44586/2026	PARIKHITA PARIDA	NIRANJAN LENKA	//
	WP(C)/30842/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/44660/2026	BRAJABANDHU NAHAK	MANOJ KUMAR MOHANTY	//
	WP(C)/30843/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/43783/2026	SOUMESH MADHUAL	JAYAKRISHNA MOHAPATRA	//
	WP(C)/30844/2026	VS	VS	0

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273	D-WP(C)/43070/2026 WP(C)/30845/2026	THE UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI) NEW DELHI MANORANJAN BISWAL VS DILLIP KUMAR DAS	BIKRAM CHANDRA GHADEI VS	// // 0 //
274	D-WP(C)/43879/2026 WP(C)/30846/2026	KANCHAN KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
275	D-WP(C)/43985/2026 WP(C)/30847/2026	CHAKRADHARA BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
276	D-WP(C)/43180/2026 WP(C)/30848/2026	KUBER PANDEY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
277	D-WP(C)/45000/2026 WP(C)/30849/2026	SUSHANTA KUMAR DEY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
278	D-WP(C)/45052/2026 WP(C)/30850/2026	THABIRA DORA VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
279	D-WP(C)/44069/2026 WP(C)/30851/2026	LAXMIBAI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
280	D-WP(C)/42963/2026 WP(C)/30852/2026	P. SREENIVASA RAO VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
281	D-WP(C)/44823/2026 WP(C)/30853/2026	NIKITA PANIGRAHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SUKANTA KUMAR MISHRA VS	// 0 //
282	D-WP(C)/44664/2026 WP(C)/30854/2026	JOGENDRA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
283	D-WP(C)/45005/2026 WP(C)/30855/2026	RAMKRUSHNA BHARASAGAR VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //

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284	D-WP(C)/44070/2026 WP(C)/30856/2026	OMM NAMOHA BASUDEBAYA SHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
285	D-WP(C)/43027/2026 WP(C)/30857/2026	GAJINDRA ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
286	D-WP(C)/42226/2026 WP(C)/30858/2026	CH.PRANABANDHU PATRA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
287	D-WP(C)/44364/2026 WP(C)/30859/2026	DAITARI BEHERA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
288	D-WP(C)/44747/2026 WP(C)/30860/2026	DAITARI MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
289	D-WP(C)/44730/2026 WP(C)/30861/2026	ANITA MAJHI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
290	D-WP(C)/42306/2026 WP(C)/30862/2026	RAHIMA BEGUM VS KATAK DEVELOPMENT AUTHORITY, CUTTACK	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
291	D-WP(C)/44780/2026 WP(C)/30863/2026	SHYAM SUNDAR NAYAK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
292	D-WP(C)/44459/2026 WP(C)/30864/2026	M/S FORTIS CHEMICALS PVT LTD VS ASSISTANT COMMISSIONER GST AND CNETRAL EXCISE, JHARSUGUDA	KAJAL SAHOO VS	// 0 //
293	D-WP(C)/44925/2026 WP(C)/30865/2026	MAKARDHWOJA SAHU VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
294	D-WP(C)/43242/2026 WP(C)/30866/2026	JAGDISH PATRA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SUKANTA KUMAR MISHRA VS	// 0 //
295	D-WP(C)/44474/2026	DEEPAK ARORA	LALITENDU MISHRA	//

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	WP(C)/30867/2026	VS UNION OF INDIA	VS	0 //
296	D-WP(C)/42337/2026 WP(C)/30868/2026	BIJAYA KUMAR MAJHI VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
297	D-WP(C)/44934/2026 WP(C)/30869/2026	M/S LINGARAJ INFRASTRUCTURE PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	SMARANJIT SABATH VS	// 0 //
298	D-WP(C)/44392/2026 WP(C)/30870/2026	GOURANG CHARAN DAS VS STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
299	D-WP(C)/43909/2026 WP(C)/30871/2026	SIBA SANKAR BISWAL VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
300	D-WP(C)/42639/2026 WP(C)/30872/2026	RAGHUNANDAN SINGH VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
301	D-WP(C)/43697/2026 WP(C)/30873/2026	BANSHIDHAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
302	D-WP(C)/33120/2026 WP(C)/30874/2026	SARMISTHA MOHANTY VS ICICI LOMBARD GENERAL INSURANCE COMPANY, MUMBAI	NITYABRATA BEHURIA VS	// 0 //
303	D-WP(C)/43949/2026 WP(C)/30875/2026	SACHIDANANDA PATTANAİK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
304	D-WP(C)/42543/2026 WP(C)/30876/2026	SATYANARAYAN NAYAK VS STATE OF ODISHA	DEBARANJAN RAY VS	// 0 //
305	D-WP(C)/44338/2026 WP(C)/30877/2026	HARMOHAN SWAIN VS THE COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK	LAMBODAR PRADHAN VS	// 0 //
306	D-WP(C)/44473/2026 WP(C)/30878/2026	DURGA KUMAR LAYAK VS	LALITENDU MISHRA VS	// 0

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307	D-WP(C)/42822/2026 WP(C)/30879/2026	STATE OF ODISHA PRADYUT KESHARI GIRI VS	SOURAV DAS VS	// // 0
308	D-WP(C)/44719/2026 WP(C)/30880/2026	STATE OF ODISHA PARTHASARATHI MOHANTY VS	DEEPAJ SAHU VS	// // 0
309	D-WP(C)/45056/2026 WP(C)/30881/2026	STATE OF ODISHA RABINDRA NATH PRADHAN VS	AMITAV TRIPATHY VS	// // 0
310	D-WP(C)/44428/2026 WP(C)/30882/2026	STATE OF ODISHA BHIKARI SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
311	D-WP(C)/42548/2026 WP(C)/30883/2026	STATE OF ODISHA BHARATI DASH VS	JAYASHREE BISWAL VS	// // 0
312	D-WP(C)/44723/2026 WP(C)/30884/2026	STATE OF ODISHA ALEKHA CHARAN JENA VS	RAMAKRISHNA BISOI VS	// // 0
313	D-WP(C)/44355/2026 WP(C)/30885/2026	STATE OF ODISHA GANESH MUDULI VS	SANJAY KUMAR DAS VS	// // 0
314	D-WP(C)/44412/2026 WP(C)/30886/2026	STATE OF ODISHA DWARIKANATH DASH VS	RAJIV KUMAR MAHANTA VS	// // 0
315	D-WP(C)/44301/2026 WP(C)/30887/2026	STATE OF ODISHA RENUKA MAYEE BISWAL VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
316	D-WP(C)/43856/2026 WP(C)/30888/2026	UNION OF INDIA NETRANANDA ROUT VS	SAMIR KUMAR MISHRA VS	// // 0
317	D-WP(C)/44297/2026 WP(C)/30889/2026	STATE OF ODISHA PRITI DEB VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //

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318	D-WP(C)/42925/2026 WP(C)/30890/2026	LAMBODHARA GADNAIK VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
319	D-WP(C)/44248/2026 WP(C)/30891/2026	LUCKY PANDA VS BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA	BIGYAN KUMAR SHARMA VS	// 0 //
320	D-WP(C)/36204/2026 WP(C)/30892/2026	HIMANSU SEKHAR JENA VS STATE OF ODISHA	TAPAS KUMAR DWIBEDI VS	// 0 //
321	D-WP(C)/44276/2026 WP(C)/30893/2026	BANAWARI LAL NEWATIA VS JHARANA KHUNTIA	ANSHUMAN DAS VS	// 0 //
322	D-WP(C)/44335/2026 WP(C)/30894/2026	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
323	D-WP(C)/44648/2026 WP(C)/30895/2026	GITANJALI SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	D-WP(C)/38916/2026 WP(C)/30896/2026	PRAKASH RAY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
325	D-WP(C)/45001/2026 WP(C)/30897/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/43075/2026 WP(C)/30898/2026	SIBALAL MIRDHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
327	D-WP(C)/43354/2026 WP(C)/30899/2026	KANHU CHARAN DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
328	D-WP(C)/44731/2026 WP(C)/30900/2026	BHIMASEN JENA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
329	D-WP(C)/44999/2026	NIRANJAN BEHERA	KUNAL KUMAR SWAIN	//

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	WP(C)/30901/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/44332/2026	BIBEKANANDA TRIPATHY	RANJAN KUMAR ROUT	//
	WP(C)/30902/2026	VS UNION OF INDIA	VS	0 //
331	D-WP(C)/42804/2026	BISWAPRAVA SAMAL	UPASANA BAL	//
	WP(C)/30903/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/44334/2026	DINABANDHU SAHOO	LAMBODAR PRADHAN	//
	WP(C)/30904/2026	VS THE TAHASILDAR, GARADAPUR, KENDRAPARA	VS	0 //
333	D-WP(C)/44267/2026	CHANDAN KUMAR PRADHAN	JAGAJIBAN PRADHAN	//
	WP(C)/30905/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/43846/2026	BHAGAT CHARAN MOHANTY	SUBHADUTTA ROUTRAY	//
	WP(C)/30906/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/44108/2026	MOHANDAS KARAMCHAND HEMBRAM	SWAPNIL ROY	//
	WP(C)/30907/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/43679/2026	JYOTI PRAKASH NAYAK	UMESH CHANDRA MOHANTY	//
	WP(C)/30908/2026	VS STATE OF ODISHA	VS	0 //
337	D-ABLAPL/28712/2026	SUNANDITA SAHOO	SOUMYA RANJAN MOHANTY	//0
	ABLAPL/10919/2026	VS STATE OF ODISHA	VS	0 //
338	D-ABLAPL/27866/2026	AJAY BISWAL @ AJU BISWAL	SANJIT MISHRA	CHANDANPUR /198 /2026
	ABLAPL/10920/2026	VS STATE OF ODISHA	VS	0 //
339	D-ABLAPL/27911/2026	BIKASH BISWAL	SUMIT SEKHAR PATTANAIAK	LAXMISAGAR P.S. /642 /2026
	ABLAPL/10921/2026	VS STATE OF ODISHA	VS	0 //
340	D-ABLAPL/28134/2026	LADU KISHORE SAMANTARAY	PARTHA SARATHI DAS	KHURDA SADAR /433 /2026
	ABLAPL/10922/2026	VS	VS	0

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341	D-ABLAPL/28162/2026 ABLAPL/10923/2026	STATE OF ODISHA SHAYAM @ SHYAM SUNDAR BHOI VS	SAMARENDRA MOHANTY VS	// NIALI /652 /2026 ()
342	D-ABLAPL/28720/2026 ABLAPL/10924/2026	STATE OF ODISHA SRIMATI SAHOO VS	RAJENDRA NARAYAN ROUT VS	// BRAHMAGIRI /387 /2026 ()
343	D-ABLAPL/28212/2026 ABLAPL/10925/2026	STATE OF ODISHA RAJENDRA BEHERA VS	AMBIKA PRASAD RAY VS	// CHOUDWAR /588 /2026 ()
344	D-ABLAPL/28726/2026 ABLAPL/10926/2026	STATE OF ODISHA SUBHAM PADHY VS	MANAS KUMAR CHAND VS	// K.NUAGAON /403 /2025 ()
345	D-ABLAPL/28229/2026 ABLAPL/10927/2026	STATE OF ODISHA AMARENDRA PRATAP SWAIN VS	RASHMI RANJAN MISHRA VS	// BADAMBADI /436 /2026 ()
346	D-ABLAPL/28246/2026 ABLAPL/10928/2026	STATE OF ODISHA ISWAR CH. BINDHANI VS	ARUN KUMAR BUDHIA VS	// // ()
347	D-ABLAPL/28727/2026 ABLAPL/10929/2026	DIRECTORATE OF ENFORCEMENT ED , MINISTRY OF FINANCE, GOVT. OF INDIA MAHENDRA MALLIK @ MAHENDRA MAJHI VS	AMLAN MOHANTY VS	// R.UDAYAGIRI /16 /2006 ()
348	D-ABLAPL/28340/2026 ABLAPL/10930/2026	STATE OF ODISHA ASHISH BEHERA VS	AMBIKA PRASAD RAY VS	// CHOUDWAR /588 /2026 ()
349	D-ABLAPL/28599/2026 ABLAPL/10931/2026	STATE OF ODISHA MITHUN BHOL @ PIKU @ MITHUN BHOLO VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /158 /2019 ()
350	D-ABLAPL/28602/2026 ABLAPL/10932/2026	STATE OF ODISHA A.SATYANARAYAN REDDY VS	JYOTIRMAYA SAHOO VS	// ASKA /396 /2026 ()
351	D-ABLAPL/28614/2026 ABLAPL/10933/2026	STATE OF ODISHA KALU BEHERA VS	JYOTIRMAYA SAHOO VS	// ASKA /396 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/28618/2026 ABLAPL/10934/2026	BHOLA @ ADITYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /202 /2026 () //
353	D-ABLAPL/28620/2026 ABLAPL/10935/2026	SIBA BAGH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	RAMPUR (SONEPUR) /180 /2026 () //
354	D-ABLAPL/28729/2026 ABLAPL/10936/2026	MAHENDRA MALLIK @ MAHENDRA MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	R.UDAYAGIRI /20 /2006 () //
355	D-ABLAPL/28730/2026 ABLAPL/10937/2026	MAHENDRA MALLIK @ MAHENDRA MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	R.UDAYAGIRI /17 /2006 () //
356	D-ABLAPL/28735/2026 ABLAPL/10938/2026	CHHATARAY SINGH @ CHOTRAY SINGH VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	/ /0 J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/0000218/2026
357	D-ABLAPL/28731/2026 ABLAPL/10939/2026	MAHENDRA MALLIK @ MAHENDRA MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	R.UDAYAGIRI /19 /2006 () //
358	D-ABLAPL/28756/2026 ABLAPL/10940/2026	PAMINI GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /587 /2026 () //
359	D-ABLAPL/28755/2026 ABLAPL/10941/2026	RASMITA DALAI @ RASHMITA DALAI VS STATE OF ODISHA	SATYABRATA DASH VS	/ /0 () //
360	D-ABLAPL/27960/2026 ABLAPL/10942/2026	SANAT SETHI VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /178 /2026 () //
361	D-ABLAPL/27988/2026 ABLAPL/10943/2026	RAJA MAHANTY @ SUBRATA MOHANTY @ RAJA MOHANTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /371 /2026 () //
362	D-ABLAPL/28292/2026 ABLAPL/10944/2026	PITABAS DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /214 /2026 () //
363	D-ABLAPL/28249/2026	DURGA MADHAB PATRA	BISWARANJAN DALAI	GOBINDAPUR /205 /2026

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	ABLAPL/10945/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/28622/2026 ABLAPL/10946/2026	BISWJIT TRIPATHY @ BABUNA VS STATE OF ODISHA	SASMITA NANDA VS	BANTALA /250 /2026 () //
365	D-ABLAPL/28298/2026 ABLAPL/10947/2026	RAJENDRA MOHARANA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /541 /2026 () //
366	D-ABLAPL/28327/2026 ABLAPL/10948/2026	KARTIKA KHATOI @ DEEPAK KHATOI VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /468 /2021 () //
367	D-ABLAPL/28401/2026 ABLAPL/10949/2026	JAYKRUSHNA BARIK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	JAJPUR SADAR /295 /2026 () //
368	D-ABLAPL/28407/2026 ABLAPL/10950/2026	PATHANI GOUDA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	TARASINGI /251 /2020 () //
369	D-ABLAPL/27952/2026 ABLAPL/10951/2026	RAJENDRA@RAJKISHORE SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BARANGA /334 /2026 () //
370	D-ABLAPL/28135/2026 ABLAPL/10952/2026	RANJAN BARIKI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /800 /2026 () //
371	D-ABLAPL/28078/2026 ABLAPL/10953/2026	RASHMITA DAS @ RANJITA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /41 /2025 () //
372	D-ABLAPL/28285/2026 ABLAPL/10954/2026	BANALATA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CAPITAL P.S. /708 /2026 () //
373	D-ABLAPL/23542/2026 ABLAPL/10955/2026	MAHENDRA JENA VS STATE OF ODISHA	KUMAR KASHYAP VS	NILGIRI /287 /2026 () //
374	D-ABLAPL/28607/2026 ABLAPL/10956/2026	AMIT SUTAR VS	SISIR KUMAR NAYAK VS	BIDANASI /286 /2026 ()

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375	D-ABLAPL/28691/2026 ABLAPL/10957/2026	STATE OF ODISHA SALIM KHAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /231 /2026 ()
376	D-ABLAPL/28692/2026 ABLAPL/10958/2026	STATE OF ODISHA SK. JAFAR @ SK. JAFIR VS	SURYAKANTA DWIBEDI VS	// JALESWAR /528 /2026 ()
377	D-ABLAPL/28693/2026 ABLAPL/10959/2026	STATE OF ODISHA SAJO KHAN @ SAJID KHAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /231 /2026 ()
378	D-ABLAPL/28702/2026 ABLAPL/10960/2026	STATE OF ODISHA SATABDI MOHANTY VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /648 /2026 ()
379	D-ABLAPL/28136/2026 ABLAPL/10961/2026	STATE OF ODISHA IRFAN BEG VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL TOWN /493 /2026 ()
380	D-ABLAPL/28137/2026 ABLAPL/10962/2026	STATE OF ODISHA DUSHMANTA KUMAR NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /56 /2026 () //